

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2016**

**Dated: 24<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Trishul Power Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi  
Ms. Gursimran Dhillon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1 to 4

**ORDER**

Learned counsel for the Appellant states that rejoinder is being filed today. He may file the same after serving copy on the other side.

Pleadings are complete. List the matter for hearing on **18.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*